

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SUJYOTI DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sujyoti Developers Private Limited
2.	Date of incorporation of corporate debtor	28/08/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201MH2006PTC164139
5.	Address of the registered office and principal office (if any) of corporate debtor	Nirmal Lifestyle, 3rd Floor, Multiplex Building, L.B.S. Marg, Mulund (West) Mumbai 400080.
6.	Insolvency commencement date in respect of corporate debtor	25/06/2025 (Order received by Interim Resolution Professional on 27/06/2025)
7.	Estimated date of closure of insolvency resolution process	22/12/2025 (i.e 180 Days from the date of commencement of Resolution Process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manish Motilal Jaju, IBBI/IPA-001/IP-P00034/2016-17/10087
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Manish Jaju D/502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086. mmjaju76@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Manish Jaju D/502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086. cirp.sujyoti@gmail.com
11.	Last date for submission of claims	11/07/2025 (i.e 14 Days from the receipt of Order by the Interim Resolution Professional on 27/06/2025).
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/en/home/downloads b) Authorised Representative: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sujyoti Developers Private Limited on 25/06/2025.**

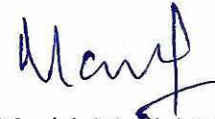


The creditors of **Sujyoti Developers Private Limited** are hereby called upon to submit their claims with proof on or before **11/07/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Manish Motilal Jaju
Interim Resolution Professional of Sujyoti Developers Private Limited
Reg. No : IBBI/IPA-001/IP-P00034/2016-17/10087
AFA No: AA1/10087/02/300626/108109
Valid upto 30-06-2026

Date: 01-07-2025
Place: Mumbai



MAHAGENCO
E-TENDER NOTICE
- 21/2025-26

1) WTP/e-tender 140/Rfx Code/3000558957 :- Biannual work contract for chemical handling & charging, collection of bunkered coal & water Sample, Oil Sample and miscellaneous work in Gen. Lab. at W.T. Plant [Unit-III&IV] for FY 2025-26 & 2026-27. (Esti. Cost - Rs.344.19 Lacs EMD :- Rs. 347693/-)

2) Selling period for above tender Sr. No. 1 from 01.07.2025 to 21.07.2025 Submission on dated 22.07.2025 at 16:00 Hrs

Note :- For detail please see our web site: <https://eprocurement.mahagenco.in>

**CHIEF ENGINEER
MAHAGENCO TPS PARAS**

PUBLIC NOTICE

This is to give Notice to All Unknown heirs having unknown age, occupation and postal address of Sunita Kekre tenant of "D" Building, Block No.3 of Jeshntaram Baug, Dr. Ambedkar Road, Dadar T (E), Mumbai-400 014, that all those persons having interest in the above said Block No.3, to present their claims to the Landlords Shri. Udaysingh P. Bobade within seven days from the date of this Notice.

Adv. Udaysingh P. Bobade (Landlord)
101/A, Amrit CHS, 15 Carter Road, Khar Danda (W), Mumbai-400 052

IDBI Bank Ltd., Retail Recovery Department,
Unit No.1, Safal Pride, Sion-Trombay Road,
Deonar, Chembur, Mumbai - 400 008.

**APPENDIX IV [RULE 8(1)]
POSSESSION NOTICE
(For Immovable Property)**

The undersigned being the authorised officer of IDBI Bank Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under Section 13(12) read with rule 3 of Security Interest (Enforcement) Rules, 2002 issued a demand notice, calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of the receipt of the said notice. The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken physical possession of the property described herein below, in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the IDBI Bank Ltd for an amount mentioned below and interest and charges thereon.

Sr. No.	Name of the Borrower/Property Owner / Guarantor	Date of Demand Notice (13/2)	Date of Physical Possession (13/4)	Amount Claimed in Demand Notice	SECURITY ADDRESS
1.	Mr. Santosh Sahebkar Koli & Mrs. Vaishali Santosh Koli	05-09-2024	27-06-2025	Rs. 41,54,937.11 (Rupees Forty One Lakh Fifty Four Thousand Nine Hundred Thirty Seven and Paise Eleven Only)	Flat No.202, 2BHK, 2nd Floor, Krishna Bhawan Chs, Plot No.12 & 14, Sector-12, Road No-1, New Panvel, Navi Mumbai, Maharashtra-410206

Place : Mumbai | Date: 01.07.2025
Sd/- Authorized Officer IDBI Bank Ltd.

**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SUJYOTI DEVELOPERS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	Sujyoti Developers Private Limited
2. Date of incorporation of corporate debtor	28/08/2006
3. Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201MH2006PTC164139
5. Address of the registered office and principal office (if any) of corporate debtor	Nirmal Lifestyle, 3rd Floor, Multiplex Building, L.B.S. Marg, Mulund (West) Mumbai 400080.
6. Insolvency commencement date in respect of corporate debtor	25/06/2025 (Order received by Interim Resolution Professional on 27/06/2025)
7. Estimated date of closure of insolvency resolution process	22/12/2025 (i.e. 180 Days from the date of commencement of Resolution Process)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Manish Motilal Jaju, IBBI/IPA-001/IP-P00304/2016-17/10087
9. Address and e-mail of the interim resolution professional, as registered with the Board	Manish Jaju D/502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086. nmjaju76@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Manish Jaju D/502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086. cirp.sujyoti@gmail.com
11. Last date for submission of claims	11/07/2025 (i.e. 14 Days from the receipt of Order by the Interim Resolution Professional on 27/06/2025).
12. Classes of creditors, if any, under class (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink https://ibbi.gov.in/en/home/downloads b) Authorised Representative: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sujyoti Developers Private Limited on 25/06/2025**.

The creditors of **Sujyoti Developers Private Limited** are hereby called upon to submit their claims with proof on or before **11/07/2025** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Manish Motilal Jaju
Interim Resolution Professional of Sujyoti Developers Private Limited
Reg. No: IBBI/IPA-001/IP-P00304/2016-17/10087
Date: 01-07-2025
Place: Mumbai
AFA No: AAA/10087/02/300626/108109
Valid upto 30-06-2026

PIRAMAL FINANCE LTD.
CIN: L65910MH1984PLC032639

Registered Office: Unit No-601, 6th Floor, Piramal Aarti Building, Piramal Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kurla (west), Mumbai-400070 - T 91 22 3802 4000

Branch Office: Dhiraaj Baug, Building 'A' Ground & 1st Floor, Hari Niwas Circle, Naupada, Thane (West) - 400022

Contact Person: 1. Vaidehee Byndla - 9821537386, 2. Rohan Sawant - 9833143013, 3. Ashish Jha - 9096750852

E-Auction Sale Notice-Subsequent Sale

Loan Code/Co-Borrower(s)/Guarantor(s)	Demand Notice Date and Amount	Property Address -final	Reserve Price	Earnest Money Deposit (EMD) (10% of RP)	Outstanding Amount (25-06-2025)
Loan Code No.: 1000005864, Thane - Ambemthali (Branch), Meena H Mahida (Borrower), Prakash Hari Mahida (Co Borrower 1)	Dt: 07-05-2021, Rs. 20,82,271/- (Rs. Twenty Lakh Eighty Nine Thousand Two Hundred Thirty One Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 32, 4th Floor B Wing Swagata Sankar Arcade Near Chintamani Chu Ganesh Mandir Badlapur West Thane Maharashtra - 421503 Boundaries As :- North : Road South : Bldg East : Road West : Open Space	Rs. 18,70,000/- (Rs. Eighteen Lakh Seventy Thousand Only)	Rs. 1,87,000/- (Rs. One Lakh Eighty Seven Thousand Only)	Rs. 37,41,898/- (Rs. Thirty Seven Lakh Four Thousand Eight Hundred Ninety Eight Only)
Loan Code No.: 0450002013, Thane - Naupada (Branch), Shaleesh Laxmidas Pitroda (Borrower), Aarti Shaleesh Pitroda (Co Borrower 1)	Dt: 29-04-2021, Rs. 49,67,029/- (Rs. Forty Nine Lakh Twenty Five Thousand Two Hundred Seventy Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 6, Ground Floor, Wing B Morgana Building, Loda Palava City Kalyan - Shilphata Road, Dombivli, Kalyan Thane Maharashtra - 421203 Boundaries As :- North : Wing A : South : Wing C : East : Wing B : West : Open Plot	Rs. 25,70,000/- (Rs. Twenty Five Lakh Seventy Thousand Only)	Rs. 2,57,000/- (Rs. Two Lakh Fifty Seven Thousand Only)	Rs. 61,12,096/- (Rs. Sixty One Lakh Twelve Thousand Ninety Six Only)
Loan Code No.: 1620002013, Thane - Kalyan (Branch), Vashu Hariram Wadhvani (Borrower), Prity Vashu Wadhvani (Co Borrower 1)	Dt: 29-04-2021, Rs. 49,67,029/- (Rs. Forty Nine Lakh Twenty Five Thousand Two Hundred Seventy Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 4th Floor, Royal Kohinoor, Near Katrang Chandan Market Uhasnagar-3 Thane Maharashtra - 421003 Boundaries As :- North : Chawl South : Road East : Rajveer Service West : Gardn Apt	Rs. 42,30,000/- (Rs. Forty Two Lakh Thirty Thousand Only)	Rs. 4,23,000/- (Rs. Four Lakh Twenty Three Thousand Only)	Rs. 88,48,641/- (Rs. Eighty Eight Lakh Forty Eight Thousand Six Hundred Forty One Only)
Loan Code No.: 11300005836, Navi Mumbai - Anval (Branch), Asmita Ashok Mungekar (Borrower), Ashok Shankar Mungekar (Co Borrower 1), Anant Yashwant Jadhav (Guarantor 4)	Dt: 20-07-2021, Rs. 10,91,662/- (Rs. Ten Lakh Ninety One Thousand Six Hundred Sixty Two Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 004, Gr Floor, Bldg No M 18, Shubh Griha Cluster 4 Chs Bldg No M 18, Tata Housing, Belegaon, Borsar East Thane Maharashtra - 401501 Boundaries As :- North : Bldg No 17 M South : Open Plot East : Residential Building West	Rs. 10,91,662/- (Rs. Ten Lakh Ninety One Thousand Six Hundred Sixty Two Only)	Rs. 1,09,166/- (Rs. One Lakh Nine Thousand Six Hundred Sixty Two Only)	Rs. 35,05,308/- (Rs. Thirty Five Lakh Five Thousand Three Hundred Eight Only)
Loan Code No.: 1140000265, Mumbai - Borsar (Branch), Agnello Joseph Pinto (Borrower), Sakini Agnello Pinto (Co Borrower 1)	Dt: 17-05-2021, Rs. 10,91,662/- (Rs. Ten Lakh Ninety One Thousand Six Hundred Sixty Two Only)	All The Piece And Parcel of The Property having an extent :- Flat No. G/1, Gr. Floor, A Wing, Bldg 6, Sector - 7, Dream City, Nr Dhananjai Nagar Karkapada Road, Borsar Borsar East Thane Maharashtra - 401501 Boundaries As :- North : Bldg No. 4 South : Open Plot East : Bldg No. 5 D West : Wing B, C & D	Rs. 13,40,000/- (Rs. Thirteen Lakh Forty Thousand Only)	Rs. 1,34,000/- (Rs. One Lakh Thirty Four Thousand Only)	Rs. 19,98,287/- (Rs. Nineteen Lakh Eight Thousand Seven Only)
Loan Code No.: 2620000073, Mumbai - Borsar (Branch), Bhayilal Premnarayan Yadav (Borrower), Rajesh Kumar Yadav (Co Borrower 1)	Dt: 22-05-2021, Rs. 9,89,600/- (Rs. Nine Lakh Eighty Nine Thousand Six Hundred Only)	All The Piece And Parcel of The Property having an extent :- Flat No. G/1, Gr. Floor, A Wing, Bldg 6, Sector - 7, Dream City, Nr Dhananjai Nagar Karkapada Road, Borsar Borsar East Thane Maharashtra - 401501 Boundaries As :- North : Bldg No. 4 South : Open Plot East : Bldg No. 5 D West : Wing B, C & D	Rs. 9,50,000/- (Rs. Nine Lakh Fifty Thousand Only)	Rs. 95,000/- (Rs. Ninety Five Thousand Only)	Rs. 18,22,959/- (Rs. Eighteen Lakh Twenty Two Thousand Nine Hundred Fifty Nine Only)
Loan Code No.: 10900005837, Thane - Ambemthali (Branch), Rajendra S Bendre (Borrower), Meru Rajendra Bendre (Co Borrower 1)	Dt: 16-06-2021, Rs. 15,94,812/- (Rs. Fifteen Lakh Ninety Four Thousand Eight Hundred Twelve Only)	All The Piece And Parcel of The Property Having An Extent :- Flat No. 04, Gr Fl, A1 Bldg, Krishna Complex Chs, Nr Manorama Nagar Badlapur Transport Road, Badlapur Transport Road Thane Maharashtra - 421503 Boundaries As :- North : Bldg South : Bldg East : Internal Space West : Bldg Garden	Rs. 17,50,000/- (Rs. Seventeen Lakh Fifty Thousand Only)	Rs. 1,75,000/- (Rs. One Lakh Seventy Five Thousand Only)	Rs. 27,53,119/- (Rs. Twenty Seven Lakh Fifty Three Thousand One Hundred Ninety Nine Only)
Loan Code No.: 01300002972, Navi Mumbai - Belapur CBD (Branch), Kishor Mohan Adsul (Borrower)	Dt: 22-02-2022, Rs. 5,14,113/- (Rs. Five Lakh Fourteen Thousand One Hundred Thirteen Only)	All The Piece And Parcel of The Property having an extent :- New Sai Darshan, Room No.301, 3rd Flr, Chintamani Plaza Chhatyama Sankulur Chhatyama Sankulur Badlapur Thane Maharashtra - 421503	Rs. 16,90,000/- (Rs. Sixteen Lakh Ninety Thousand Only)	Rs. 1,69,000/- (Rs. One Lakh Sixty Nine Thousand Only)	Rs. 9,45,160/- (Rs. Nine Lakh Forty Five Thousand One Hundred Sixty Only)
Loan Code No.: 16200002669, Navi Mumbai - Kalyan (Branch), Nilesh Madhav Manekar (Borrower), Pradyumna Nilesh Manekar (Co Borrower 1)	Dt: 21-01-2020, Rs. 77,62,800/- (Rs. Seventy Seven Lakh Sixty Two Thousand Eight Hundred Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No 2802, 28th Floor, G-Utopia, Purankis Home Town, Ghodbunder Road Near Vedant Hospital, Kasar Vadavai Thane Thane Maharashtra 400115 Boundaries As :- North : Deshpande Road South : Ghodbunder East : Peshwanji Building West Road	Rs. 71,30,000/- (Rs. Seventy One Lakh Thirty Thousand Only)	Rs. 7,13,000/- (Rs. Seven Lakh Thirteen Thousand Only)	Rs. 1,60,33,107/- (Rs. One Crore Sixty Lakh Thirty Three Thousand One Hundred Seventy Seven Only)
Loan Code No.: 20800041520, Thane - Naupada (Branch), Shital Sanjay Rathod (Borrower), Sanjay Rathod (Co Borrower 1)	Dt: 27-12-2022, Rs. 17,50,653/- (Rs. Seventeen Lakh Fifty Thousand Six Hundred Fifty Three Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No. 53, Sector No.02/3 Nr Reliance Tower, Ulve Ulve, Navi Mumbai Raigad Maharashtra - 410206 Boundaries As :- North : Road South : Open Plot East : Plot No.54 West : Plot No.55	Rs. 26,80,000/- (Rs. Twenty Six Lakh Eighty Thousand Only)	Rs. 2,68,000/- (Rs. Two Lakh Sixty Eight Thousand Only)	Rs. 25,32,767/- (Rs. Twenty Five Lakh Thirty Two Thousand Seven Hundred Sixty Seven Only)
Loan Code No.: 0690008943, Thane - Kalyan (Branch), Shatrughan Vishnu Sharma (Borrower), Savita Shatrughan Sharma (Co Borrower 1)	Dt: 29-04-2021, Rs. 30,35,707/- (Rs. Thirty Lakh Thirty Five Thousand Seven Hundred Seventy Seven Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No. 304, 3rd Floor, B Wing, Pariparsav Swapnansri, Nr Jain Mandir, Shahapur, Thane Thane Maharashtra :- 421601 Boundaries As :- North : Internal Road South : Bandra Hill East : Open Land West : Internal Road	Rs. 17,60,000/- (Rs. Seventeen Lakh Sixty Thousand Only)	Rs. 1,76,000/- (Rs. One Lakh Seventy Six Thousand Only)	Rs. 54,47,521/- (Rs. Fifty Four Lakh Seventy Seven Thousand Five Hundred Twenty One Only)
Loan Code No.: 1840001421, Thane (Branch), Gopichand K Tadsare (Borrower), Sumana Gopichand Tadsare (Co Borrower 1)	Dt: 29-04-2023, Rs. 10,37,961/- (Rs. Ten Lakh Thirty Seven Thousand Nine Hundred Sixty One Only)	All The Piece And Parcel Of The Property Having An Extent :- Flats, 002, Ground Floor, Wing A, Manjiri Heights, Badlapur Gaon Road, Opp Moiram Lake View Complex, Badlapur West Thane Maharashtra - 421504 Boundaries As :- North : Badlapur Gaon Road South : Open Space East : Open Plot West : Int Rd	Rs. 17,40,000/- (Rs. Seventeen Lakh Forty Thousand Only)	Rs. 1,74,000/- (Rs. One Lakh Seventy Four Thousand Only)	Rs. 8,83,237/- (Rs. Eight Lakh Thirty Three Thousand Two Hundred Thirty Seven Only)
Loan Code No.: M0118692 & M0118692TU, Thane (Branch), RAVI WALMIKI (Borrower), Geeta Walmiiki (Co Borrower 1)	Dt: 08-11-2023, Rs. 32,04,634/- (Rs. Thirty Two Lakh Four Thousand Six Hundred Thirty Four Only)	All The Piece And Parcel of The Property having an extent :- Flat No 4 Shradha No 1A Sunflower Chsl V.P. Road Nr Shrinandan Nagar Dombivli East Dist Thane- 421201	Rs. 34,10,000/- (Rs. Thirty Four Lakh Ten Thousand Only)	Rs. 3,41,000/- (Rs. Three Lakh Forty One Thousand Only)	Rs. 38,28,929/- (Rs. Thirty Eight Lakh Twenty Eight Thousand Nine Hundred Ninety Nine Only)
Loan Code No.: 2640000136, Thane - Naupada (Branch), Pratik Anil Haria (Borrower), Disha Pratik Haria (Co Borrower 1)	Dt: 20-02-2020, Rs. 44,80,189/- (Rs. Forty Four Lakh Eighty Thousand One Hundred Eighty Nine Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 204, 2nd Floor, A Wing, Shalini Heights, Thane Bhiwandi, Cts No.4023, Nizampur, Bhiwandi, Thane-421302 Boundaries As :- North : Open Space South : Road East : Open Space West : Open Space	Rs. 48,90,000/- (Rs. Forty Eight Lakh Ninety Thousand Only)	Rs. 4,89,000/- (Rs. Four Lakh Eighty Nine Thousand Only)	Rs. 23,21,211/- (Rs. Twenty Three Lakh Twenty One Thousand Two Hundred Eleven Only)
Loan Code No.: M0029443, Thane (Branch), JAI PINJWANI (Borrower), Komal Hirralal Sharma (Co Borrower 1)	Dt: 10-01-2023, Rs. 26,03,820/- (Rs. Twenty Six Lakh Three Thousand Eight Hundred Twenty Only)	All The Piece And Parcel of The Property having an extent :- Flat No./Plot No. 102 Floor Area Aed 476.Sq.Ft./Carpet/Plot Building Name Pawan Putha Heights Situated At Constructed On Room No -1 And 2, Barrack Road No -147A, Savyer No -9455846, Uhasnagar Pincode- 421001	Rs. 27,00,000/- (Rs. Twenty Seven Lakh Thousand Only)	Rs. 2,70,000/- (Rs. Two Lakh Seventy Thousand Only)	Rs. 33,68,921/- (Rs. Thirty Three Lakh Sixty Eight Thousand Nine Hundred Twenty One Only)
Loan Code No.: 0450003449, Thane - Naupada (Branch), Dinesh Mahesh Tripathi (Borrower), Suman Dinesh Tripathi (Co Borrower 1)	Dt: 19-12-2019, Rs. 3,15,080/- (Rs. Three Lakh Fifteen Thousand Eighty Only)	All The Piece And Parcel of The Property having an extent :- Plot No.48, Sapphire Villas, Shelavli Village, Near Shenwa Village, State Highway No.44, Shahapur Thane Maharashtra 421601	Rs. 10,10,000/- (Rs. Ten Lakh Ten Thousand Only)	Rs. 1,01,000/- (Rs. One Lakh One Thousand Only)	Rs. 7,62,170/- (Rs. Seven Lakh Sixty Two Thousand One Hundred Seventy Only)
Loan Code No.: 2530000882, Navi Mumbai - Hsopani (Branch), Irfan Husain (Borrower), Sayan Ali Hussain Khan (Co Borrower 1)	Dt: 07-05-2021, Rs. 18,23,162/- (Rs. Eighteen Lakh Twenty Three Thousand One Hundred Sixty Two Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No. 104, 1st Floor Shireem Park Diklap College Road, Mandapur Near Raigad Maharashtra - 410201 Boundaries As :- North : Open Space South : Road East : Open Space West : Open Space	Rs. 13,60,000/- (Rs. Thirteen Lakh Sixty Thousand Only)	Rs. 1,36,000/- (Rs. One Lakh Thirty Six Thousand Only)	Rs. 31,75,864/- (Rs. Thirty One Lakh Seventy Five Thousand Eight Hundred Sixty Four Only)
Loan Code No.: 1090005493, Thane - Ambemthali (Branch), Reshma Ambikprasad Gupta (Borrower), Ambikprasad R Gupta (Co Borrower 1)	Dt: 14-06-2021, Rs. 19,19,249/- (Rs. Nineteen Lakh Ten Thousand Five Hundred Thirty Nine Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No. 201, 2nd Floor, Wing C-1, Vishal Kns, Near Badlapur Pride Building, Near Badlapur Pride Building, Badlapur Gaon, Badlapur W Thane Maharashtra - 400603 Boundaries As :- North : Badlapur Pride Project & Open Plot South : Open Plot East : Open Plot West : Open Plot	Rs. 15,20,000/- (Rs. Fifteen Lakh Twenty Thousand Only)	Rs. 1,52,000/- (Rs. One Lakh Fifty Two Thousand Only)	Rs. 31,29,542/- (Rs. Thirty One Lakh Twenty Nine Thousand Five Hundred Forty Two Only)
Loan Code No.: 01300007929, Navi Mumbai - Belapur CBD (Branch), Vibha A Mhalsekar (Borrower)	Dt: 19-11-2019, Rs. 14,00,956/- (Rs. Fourteen Lakh Nine Hundred Fifty Six Only)	All The Piece And Parcel Of The Property Having An Extent :- Flat No. 301, 3rd Floor, Bldg No 62, Samudhri Evergreens, Phase II, Opp. Prime Water Company, Karjat Rd, Badlapur East, Thane Maharashtra - 421503 Boundaries As :- North : Bldg No. 61 South : Bldg No. 63 East : Bldg No. 65 West : other Residential Bldg	Rs. 15,60,000/- (Rs. Fifteen Lakh Sixty Thousand Only)	Rs. 1,56,000/- (Rs. One Lakh Fifty Six Thousand Only)	Rs. 21,73,464/- (Rs. Twenty One Lakh Seventy Three Thousand Four Hundred Sixty Four Only)
Loan Code No.: 2070004119, Navi Mumbai - Kharghar (Branch), Ramasorop Gangaram Atal (Borrower), Rina Ramasorop Atal (Co Borrower 1)	Dt: 18-07-2016, Rs. 20,70,041/- (Rs. Twenty Lakh Seventy Thousand Four Hundred One Only)	All The Piece And Parcel of The Property having an extent :- Flat No. 302, 3rd Floor, D-wing, Fantasy Niketan, Neral, Karjat, Raigad Raigad Maharashtra-410101	Rs. 25,70,000/- (Rs. Twenty Five Lakh Seventy Thousand Only)	Rs. 2,57,000/- (Rs. Two Lakh Fifty Seven Thousand Only)	Rs. 92,19,272/- (Rs. Ninety Two Lakh Nineteen Thousand Two Hundred Seventy Two Only)
Loan Code No.: 1430002040, Thane - Dombivli (Branch), Prashant S Jumore (Borrower), Bharati Prashant Jumore (Co Borrower 1)	Dt: 22-05-2021, Rs. 7,58,818/- (Rs. Seven Lakh Fifty Eight Thousand Eight Hundred Eighteen Only)	All The Piece And Parcel Of The Property Having An Extent :- Plot No.10, Madhusudan Blossom, Near Chandrapur Village, Patgaon Opp. Karjat Murbad Road, Murbad, Thane Thane Maharashtra - 421401 Boundaries As :- North : Karjat Murbad Road South : Open Plot East : Small Open Plot West : Open Land Madhusudan Valley Open Land	Rs. 4,90,000/- (Rs. Four Lakh Ninety Thousand Only)	Rs. 49,000/- (Rs. Forty Nine Thousand Only)	Rs. 15,26,121/- (Rs. Fifteen Lakh Twenty Six Thousand One Hundred Twenty One Only)
Loan Code No.: 1850001040, Mumbai - Virar East (Branch), Krupesh Arun Patil (Borrower), Krishna Krupesh Patil (Co Borrower 1), Anun Harishchandra Patil (Co Borrower 2)	Dt: 29-08-2019, Rs. 27,91,518/- (Rs. Twenty Seven Lakh Ninety One Thousand Five Hundred Eighteen Rupees)	All The Piece And Parcel of The Property having an extent :- Flat No. 201, 2nd Flr, A Wing, Bldg No. 4 Balaaji Complex, Phase - 1, Tarapur Rd, Parnal, Opp Shankar Mandir, Borsar West Thane Maharashtra - 401501	Rs. 22,50,000/- (Rs. Twenty Two Lakh Fifty Thousand Rupees)	Rs. 2,25,000/- (Rs. Two Lakh Twenty Five Thousand Rupees)	Rs. 58,81,488/- (Rs. Fifty Eight Lakh Eighty One Thousand Four Hundred Eighty Eight Rupees)

DATE OF E-AUCTION: 22-07-2025, FROM 11:00 A.M. TO 01:00 P.M. (WITH UNLIMITED EXTENSION OF 5 MINUTES EACH).
LAST DATE OF SUBMISSION OF BID: 21-07-2025, BEFORE 04:00 P.M.

For detailed terms and conditions of the Sale, please refer to the link provided in www.piramalfinance.com/e-auction.html or email us on piramal.auction@piramal.com

STATUTORY 15 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGEE

The above mentioned Borrower/Guarantor/ Mortgagee is hereby notified in section 13(2) of the act with accrued interest till date before the date of auction, failing which property will be auctioned/sold and balance dues if any will be recovered with interest and cost from borrower/guarantor.

The Borrowers attention is drawn towards sub-section 8 of section 13, of the act, in respect of the time available, to redeem the secured asset.

Borrowers in particular and public in general may please take note, that in case the auction scheduled herein fails for any reason whatsoever then the secured creditor may enforce its security by the way of private treaty.

Date : July 01, 2025, Place: Mumbai
Sd/- (Authorized Officer), Piramal Finance Limited

ICICI Home Finance Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai - 400051

Corporate Office: ICICI Home Finance, Andheri East, Mumbai - 400059

Branch Address: 1st Floor, A-101, BSEI Tech Park, Plot No. 39/5 & 39/5A, Opposite Vashi Station, Sector 30A, Vashi, Navi Mumbai-400703

Branch Address: 1st Floor, Office No. PO2/147, Harmony Plaza, Opp. SBI, Borsar, Dist- Palghar - 401501

Branch Address: 1st Floor, Shop No. 129, 130, 131, 132, Peonam Shivajinagar, C. D. F. Cooperative Housing Society, Latif Park, Opp. S.K. Store, Mira Bhayandar Road, Mira Road (East), Thane - 401107

Branch Address: 2nd Floor, Office 204, Junction 406, Plot no.406/1B, Takka Road, Panvel West 410206

Branch Address: 301-A, Nikunj Signature, 3rd Floor, Ambadi Road, Vishal Nagar, Vasai West, Maharashtra - 401202

Branch Address: ICICI Home Finance Co. Ltd. HFC Tower, Andheri Kurla Road, J.B.Nagar, Andheri(E), Mumbai-400059

Branch Address: Office no. 105 to 107, 1st floor, Plot no. 29, Ayre, AAI CHS Ltd., Kelkar Road, Ramnagar, Dombivli (E) - 421201

Branch Address: Office No. FB-7, FB-117, FB-118, FB-119, 1st Floor, Highland Corporate Center, Kapurbawadi Junction, Majiwade Thane (W) -400607.

The following borrower/s have defaulted in the repayment of principal and interest of the loans facility obtained by them from ICICI Home Finance Company Limited ("ICICI HFC") and the loans have been classified as Non-Performing Assets (NPA). A notice was issued to them under Section 13 (2) of Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses, however it was not served and hence they are hereby notified by way of this public notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ (Loan Account Number) & Address	Property Address of Secured Asset/ to be Enforced	Date of Notice Sent/ Outstanding as on Date of Notice	NPA Date
1.	Amit Bhagwan Wadhvani (Borrower), Vikhy Bhagwan Wadhvani (Co-Borrower), Sonia Bhagwan Wadhvani (Co-Borrower), M/S Sai Estate Consultants Chembur Pvt Ltd (Co-Borrower), Bhagwan Wadhvani (Co-Borrower), Flat No B-6 Gurukrupa Terrace Chs Opp New Police Station Chembur Naka Mumbai Maharashtra 400071. (NINUM00001267683)	All That Piece And Parcel Of 104 105 Plot No 1 Wing B Floor Unit By Lotus Lotus Springs Versova Yari Road Andheri West 14 Mumbai Maharashtra 400061	24-06-2025 Rs. 3,20,54,784/-	03-06-2025
2.	Santosh Kisan Karne (Borrower), Shobha Santosh Karne (Co-Borrower), Bhatnagar Flat No. 202 Mateshwari Apt Kurli Near Panvel Panvel Maharashtra 412026. LHVSIH00001450030	All That Piece And Parcel Of Flat No 101 First Floor 1 Wing Mateshwari Complex Chsl Near Kurli Bhatnagar Flat No. 202 Mateshwari Apt Kurli Near Panvel Maharashtra 412027 Bounded By: North: Mateshwari Desire, South: Internal Road, East: 1 Wing, West: Road.	24-06-2025 Rs. 41,09,346/-	08-06-2025
3.	Sanjay S Gupta (Borrower), Soni Sanjay Gupta (Co-Borrower), 30 New Panvel Near Fatima Charch Thane Maharashtra 400601. LHLUH00001524092	All That Piece And Parcel Of Flat No 08 2nd Floor Sai Aggarwal Chs Village Majiwade Thane West S No 170 To 178 Thane Maharashtra 400601 Bounded By: North: Star Ankur Building, South: Durga Oorshwari Chsl, East: Internal Road, West: Sai Charch Chsl.	24-06-2025 Rs. 29,48,804/-	08-06-2025
4.	Ambaram L Prapajati (Borrower), Geeta Ambaram Prapajati (Co-Borrower), Flat No D 401 Waiw Nagar Vasai Near East 401208 Vasai East, Palghar Palghar Maharashtra 401204. LHVSI00001322403	All That Piece And Parcel Of Flat No 301 3rd Floor Type A-15 Bldg No 6 Bhatkhat Apartment Sardapa Padghe Umroli East Thane Dist Palghar Maharashtra 401404 Bounded By: North: Road, South: Open, East: Road, West: Residential Building.	24-06-2025 Rs. 13,38,010/-	03-06-2025
5.	Kishori Jaitaji Purohit (Borrower), Ansi Devi (Co-Borrower), New Shiv Shakti Centre Nr Market Yearad Road Pabli Fatma Ghumwad Shirur Pune Pune Maharashtra 412210. LBBHO00001580912	All That Piece And Parcel Of Shop No 5097 5098 Fifth Floor Nathani Heights Cs No 11 332 Dr Db Marg Bellasis Road D Ward Tardeo Sakinaka Central Mumbai Maharashtra 400034 Bounded By: North: Internal Road, South: Chawl, East: Mumbai Central Station Road, West: Ns. Thane.	24-06-2025 Rs. 57,57,053/-	08-06-2025
6.	Nazruddin Moimuddin Babubaihrim Khan (Borrower), Shagufta Nazruddin Khan (Co-Borrower), 22 176 Govt Housing Colony Marve Road D G Nagar Malwani Malad West Mumbai Maharashtra 400064. LHMRR00001361514	All That Piece And Parcel Of Flat No 1305 13th Floor B Wing Meera Avenue Bldg No 06 Sector 01 S No 278 Hissa No 3 Gokhivare By: North: Open Space, South: Open Plot, South: Agarwal Exotica Bldg, East: Road, West: Open Plot.	24-06-2025 Rs. 24,78,766/-	03-06-2025
7.	Nazruddin Moimuddin Babubaihrim Khan (Borrower), Shagufta Nazruddin Khan (Co-Borrower), 22 176 Govt Housing Colony Marve Road D G Nagar Malwani Malad West Mumbai Maharashtra 400064. LHMRR00001362618	All That Piece And Parcel Of Flat No 1305 13th Floor B Wing Meera Avenue Bldg No 06 Sector 01 S No 278 Hissa No 3 Gokhivare By: North: Open Space, South: Open Plot, South: Agarwal Exotica Bldg, East: Road, West: Open Plot.	24-06-2025 Rs. 80,096,64/-	03-06-2025
8.	Jitendra Janardhan Jit			

